## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP (IB) NO. 10/Chd/Hry/2017

In the matter	OT:
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SRS Modern Sales Ltd. ... Corporate Debtor/Applicant

Present: Mr. Vaibhav Sahni, Advocate for Mr. Sameer Rastogi,

Resolution Professional for the applicant-corporate debtor.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 21.12.2017.

Sd/-Bench Officer.

December 19, 2017.